

DELHI LEGISLATIVE ASSEMBLY SECRETARIAT

BULLETIN PART-II

(General information relating to legislative and other matters)
Wednesday, 03rd August, 2011/Sravana 18, 1933 (Saka)

No. 129

Sub: DETENTION AND RELEASE OF MEMBERS.

The following messages addressed to the Hon'ble Speaker, Delhi Vidhan Sabha, Delhi, received from S.H.O. Dabri, Delhi:

Hon'ble Members of Legislative Assembly Delhi; namely Shri Pardhuman Rajput and Dr. Jagdish Mukhi were detained u/r Section 65 of DP Act, 1978 to maintain law and order and public peace, from in front of MTNL Office, Dabri, New Delhi at 1230 hours on 2nd August, 2011 when they demonstrated against area MP in connection with alleged land scam of village Nasirpur, Delhi.

They were released at 1300 hours from the same place on the same day.

P.N. MISHRA
Secretary

दिल्ली विधान सभा

समाचार भाग-2

विधायी तथा अन्य मामलों से संबंधित सामान्य जानकारी
बुधवार, 3 अगस्त, 2011/श्रावण 18, 1933 (शक)

संख्या-129

सदस्यों की गिरफ्तारी एवं रिहाई

माननीय अध्यक्ष, दिल्ली विधान सभा को संबोधित एस.एच.ओ., डाबरी, नई दिल्ली से निम्नलिखित संदेश प्राप्त हुआ है:-

दिल्ली विधान सभा के माननीय सदस्यों श्री प्रद्युम्न राजपूत व डॉ. जगदीश मुखी को दिल्ली पुलिस अधिनियम, 1978 की धारा-65 के अंतर्गत एम.टी.एन.एल ऑफिस, डाबरी के सामने क्षेत्रीय सांसद के विरुद्ध गांव नसीरपुर में भूमि घोटाले के संबंध में प्रदर्शन करते हुए दिनांक 02.08.2011 को 1230 बजे गिरफ्तार किया गया।

उन्हें उसी दिन उसी स्थान से 1300 बजे रिहा कर दिया गया।

पी.एन.मिश्रा
सचिव

Confidential

OFFICE OF THE DEPUTY COMMISSIONER OF POLICE
SOUTH-WEST DISTRICT: SEC-19, DWARKA: NEW DELHI

NO. 14544

X/SWD NEW DELHI DATED THE

2.8.2011

To

The Hon'ble Speaker,
Delhi Legislative Assembly,
National Capital Territory of Delhi,
Players Building, IP Estate,
Delhi

Subject:- **Regarding detention of MLAs u/s 65 DP Act in connection with the Dharna/Procession held by the BJP workers on 2.8.2011**

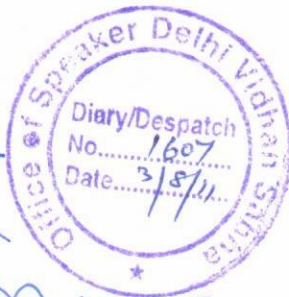
Hon'ble Sir,

On 2.8.2011, the BJP workers under the leadership of Shri Praduyman Rajput, MLA, BJP (Dwarka Assembly Constituency) and Shri Jagdish Mukhi, MLA, BJP (Jankapuri Assembly Constituency) held a demonstration/procession in front of MTNL office, Dabri against Shri Mahabal Mishra, Hon'ble MP (Congress) in connection with alleged land scam of village Nasirpur, Delhi. However, both the above mentioned MLAs and some BJP activists were detained u/s 65 DP Act vide DD No.20A from 12.30 PM to 1 PM at Police Station Dabri, South-West Distt., New Delhi.

This is for kind information, please.

Yours faithfully,

(ANIL KR. OJHA) IPS
DY. COMMISSIONER OF POLICE
SOUTH-WEST DISTRICT: DELHI



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Bulletin

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